

Assam Schedule VIII Form No. 12
High Court Criminal Form No. (M) 106

ORDER SHEET FOR MAGISTRATE'S RECORDS

District : Lakhimpur

**In the Court of Addl. Chief Judicial Magistrate
Lakhimpur, North Lakhimpur**

Misc 91/2017

Present: Md. F.U. Choudhury, AJS

ORDER

26.03.2021: Both the parties are absent without steps.

Perusal of the case record shows that both the parties are absent without steps since last four dates. The conduct of the first party suggest that she is not willing to proceed with this case.

In view of the above, this case is dismissed for non-prosecution.

Sd/-
(Sri F.U. Choudhury)
Addl. Chief Judicial Magistrate
Lakhimpur, North Lakhimpur